

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1734
ANSWERED ON:22.08.2012
POSTING OF ADMINISTRATIVE OFFICERS IN OTHER STATES
Guddu Shri Premchandra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the reply given to Unstarred Question No. 3345 dated 25 April, 2012 and state:

- (a) whether names of Administrative Officers of Madhya Pradesh and Chhattisgarh cadres who are posted in other States other than their own States have been collected;
- (b) if so, the details thereof and if not, the reasons for delay in getting the information;
- (c) whether the Government has proposed to take action against the officers responsible for not providing information on time; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

- (a): Yes, Madam. The details of such Indian Administrative Service Officers have been collected from the State of Chhattisgarh.
- (b): The Government of Chhattisgarh has informed that Smt. M. Geetha, IAS (1997) is still working under the Government of Madhya Pradesh though she had been allocated to Chhattisgarh cadre of IAS, consequent upon bifurcation of the erstwhile state of Madhya Pradesh between the newly created states of Chhattisgarh and the residual state of Madhya Pradesh.
- (c) & (d): Do not arise.